

No. A.23012/1/2002-Admn.I(L.D.)
Government of India
Ministry of Law and Justice
Legislative Department

New Delhi, 25th October, 2010

NOTE

Subject: Seniority List in the Grade of Deputy Legislative Counsel (Grade III of Indian Legal Service) in the Legislative Department.

In continuation of this Department's Note of even number dated 15th February, 2010, the undersigned is directed to forward herewith a copy of the Final Seniority list in respect of Deputy Legislative Counsel (Grade III of Indian Legal Service) in the Legislative Department, Ministry of Law and Justice as on 1st October, 2010.



(M.R. Beerh)
Deputy Secretary (Admn.)

To:

All the Concerned Officers.

INDIAN LEGAL SERVICE (ILS)
SENIORITY LIST OF DEPUTY LEGISLATIVE COUNSEL (GRADE III OF INDIAN LEGAL SERVICE)
IN THE LEGISLATIVE DEPARTMENT

As on 1st October 2010.

Sanctioned Strength: 09

Sl. No.	Name of the Officer	Date of Birth	Date of appointment to the Indian Legal Service	Date of appointment to the present grade	Remarks
[1]	[2]	[3]	[4]	[5]	[6]
1	Dr. (Ms) Mukulita Vijaywargiya (D.R.) Shri P.C.Agrawal (Promotee)	17.02.1958	24.03.2003	24.03.2003	<input checked="" type="checkbox"/> Promoted to the post of Additional Legislative Counsel on regular basis. <input checked="" type="checkbox"/> Retired on attaining the age of superannuation on 31.8.2003
2	Shri K.R. Sajikumar (DR Vacancy converted to Promotee quota) Shri N.K.Ambastha (Promotee)	25.07.1963 08.06.1946	15.09.2000 12.03.1999	04.12.2003 04.12.2003	<input checked="" type="checkbox"/> Substantive in the post of Assistant Legislative Counsel with effect from 15.09.2002. <input checked="" type="checkbox"/> Presently on deputation <input checked="" type="checkbox"/> Substantive in the post of Assistant (Legal) with effect from 12.8.1980. Retired from Govt. service on 30-6-2006 on attaining the age of superannuation.
3	Shri Narayana Rao Battu (D.R.) Shri L.R.Khurana (Promotee) Shri R.S.Shukla (DR)	15.06.1963 05.08.1956	25.02.2005 27.10.1999	25.02.2005 19.09.2005	<input checked="" type="checkbox"/> Direct recruit in the grade. <input checked="" type="checkbox"/> Retired on attaining the age of superannuation on 31.10.2004. <input checked="" type="checkbox"/> Appointed as Assistant Legal Advisor with effect from 27.10.1999. Resigned from the post of DLC with effect from 20-10-2006 to take up the charge of Deputy Legal Adviser in the Department of Legal Affairs.
4	Shri Chander Veer (Promotee) DR (post abolished)	01.01.1956	22.03.2001	01.04.2005	<input checked="" type="checkbox"/> Appointed to the post of Assistant Legislative Counsel with effect from 22.03.2001. Presently on deputation. <input checked="" type="checkbox"/>
5	Shri Udaya Kumara (Promotee)	08-03-1966	20-03-2003	11-07-2007	<input checked="" type="checkbox"/> Appointed to the post of Assistant Legislative Counsel with effect from 20-03-2003

